

**Disposal of Boeing 737-200 Aircrafts**

3108. DR. DASARI NARAYANA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to dispose of 20 year old Boeing 737-200 planes immediately to prevent accidents; and

(b) if so, the action taken for early replacements?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) No, Sir, because as such no life is specified for modern aircraft which may continue in operation as long as they are maintained in an airworthy condition in accordance with the procedure prescribed by the manufacturers and approved by the Director General of Civil Aviation.

(b) Does not arise.

**Involvement of Defence forces in Aviation Security**

3109. SHRIMATI GEETHA VANGA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to involve defence forces in the Management of civil aviation security;

(b) if so, the details thereof; and

(c) the plan finalised for dealing with aviation security crises like that of Kandhar hijacking which jolted the country?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise.

(c) The Contingency Plan to deal with unlawful interference with civil aviation is a classified document. It will not be in public interest to disclose its details due to security implications.